

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 190**  
TO BE ANSWERED ON 08.12.2022

**Follow up to Implementation Plan drafted at COP27**

190. DR. ANBUMANI RAMADOSS:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether Union Government has any policy proposal as a follow up to Sharm el-Sheikh Implementation Plan drafted at COP27; and
- (b) if so, the details thereof?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE  
(SHRI ASHWINI KUMAR CHOUBEY)

(a) and (b) No specific policy proposal is required as a follow up to the SharmEl-Sheikh Implementation Plan. Such follow up as is relevant to India in the light of equity and common but differentiated responsibilities and respective capabilities, national circumstances and taking note of regional and local contexts, is already embedded in the existing policies, schemes and programs.

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